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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:15 PM****[ For Monday,26th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]****BEFORE:****JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH****COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7728/2018</a>	SHAJAHAN ALI <b>Versus</b> THE DEPUTY COMMISSIONER, KAMRUP AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. R K BHUYAN (R3) MR. R. M. Rabha (R- 3) MS. R DUTTA (R3) MR. M KASHYAP (R3) MD. K ALI (R3)
2	<a href="#">WP(C)/8023/2018</a>	MRIDUL KT. BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. Y DOLOI MR. P K ROY (R5) MR. S K CHAKRABORTY (R5) MR A CHAKRABORTY (R5) MS. M DUTTA (R5) SC, TRANSPORT SC, FINANCE DEPTT.
3	<a href="#">WP(C)/8190/2018</a>	LAKAI MIA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U C RABHA MR G R DEV MR. L C DEY	MR. N UPADHAYAY MR. R K TALUKDAR SC, IRRIGATION
4	<a href="#">WP(C)/8866/2018</a>	PRANAB KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K BORAH MR. D GOGOI	GA, ASSAM
5	<a href="#">WP(C)/2741/2019</a>	STERLING SECURITY SERVICES AND SYSTEMS AND 2 ORS. <b>Versus</b> THE TEZPUR UNIVERSITY AND 4 ORS.	MR. N BARUAH	MR N DUTTA (R4) MR S BHARALI (R4) SC, T U MR. M DAS (R4)
6	<a href="#">WP(C)/7196/2019</a>	KAMALA MURARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR. B KHAKHLARY	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/857/2022</a>	MOINAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. JUNM LASKAR MS N KHATUN	GA, ASSAM
8	<a href="#">WP(C)/3244/2022</a>	FAZLUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR. H A AHMED	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/3476/2022</a>	HRISHIKESH SHARMA <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.
10	<a href="#">WP(C)/4752/2022</a>	SANATAN KALITA AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024
17)	MR. J KALITA	28-02-2024	To	01-03-2024
18)	MR D K MISHRA	28-02-2024	To	07-03-2024
19)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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[AT 11:00 AM]

BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/1905/2022</a>	NANDINI DUTTA <b>Versus</b> STATE OF HARYANA AND 6 ORS	MR. D P CHALIHA MR L P SHARMA MD R ALI MS M ROY	MR G JALAN (R-6) MR B DAS (R-6) SC, FINANCE
2	<a href="#">WP(C)/2600/2022</a>	MUSST NURJAHAN AKTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
3	<a href="#">WP(C)/4095/2022</a>	GIRINDRA MAZUMDAR @ GIRINDRA KUMAR MAZUMDAR AND ANR. <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, K A A C
4	<a href="#">WP(C)/5324/2022</a> CAVT. NO.07922/022,	SHAHANAJ BEGUM SHAH <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN FOR CAVEATOR
5	<a href="#">WP(C)/7105/2022</a>	NITUL DEKA AND 22 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	SC, APDCL
6	<a href="#">WP(C)/7275/2022</a>	MAHENDRA BEY <b>Versus</b> THE STATE OF ASSAM 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, SEBA
7	<a href="#">WP(C)/7719/2022</a>	MUGHAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM MD H R AHMED (r-8) MR S ISLAM (r-8) SC, P H E SC, REVENUE
8	<a href="#">WP(C)/6146/2023</a>	DINAMANI KALITA AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
9	<a href="#">WP(C)/6262/2023</a>	M/S RKD- SDR (JOINT VENTURE) AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV GA, ASSAM MR. K GOGOI (R-1) MR. I DAS N R SURANA MS S SHARMA DY.S.G.I.

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